

Minutes of the Meeting of Central Information Commission
01.12.2009

Present: -

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A.N. Tiwari, Information Commissioner
- C. Prof. M. M. Ansari, Information Commissioner
- D. Ms. Sushma Singh, Information Commissioner
- E. Ms. Deepak Sandhu, Information Commissioner
- G. Additional Secretary and other officers assisted the Commission.

Agenda 1: Briefing by Prof. Nigam, Legal Adviser.

Prof. Nigam briefed the Commission about the significant legal issues raised in the writ petitions (Civil) before the High Court of Delhi either by the parties or by the Courts themselves.

Agenda 2: ATR on MOM dt. 24.11.2009.

Noted.

Agenda 3: RFP for Annual Report – 2008-09 of the Commission.

Commission directed that the Annual Report of UPSC and Planning Commission be examined and the same service provider be awarded the contract, since the terms of their contract already stands approved by Government.

Shri A.N. Tiwari, Information Commissioner informed the Commission that in consequence to one of his decisions, the SEBI has put in place an investor-grievance system. Commission desired that a list of such decisions of the Commission which resulted into opening up of accessibility to information by various public authorities be reported in Annual Report 2008-09